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PAPERS LAID ON THE TABLE

THE ESSENTIAL COMMODITIES (AMENDMENT) ORDINANCE, 1964.

THE DEPUTY MINISTER m THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): Sir, on behalf of Shri Satyanarayan Sinha, I beg to lay on the Table a copy of the Essential Commodities (Amendment), Ordinance, 1964 (No. 3 of 1964), under sub-clause (a) of clause (2) of article 123 of the Constitution. [Placed in Library. See No. LT-3338[64].

THE INDIAN TELEGRAPH (SIXTH AMENDMENT) RULES, 1964

SHRI B. BHAGAVATI; Sir, I also beg to lay on the Table a copy of the Department of Communications (Posts and Telegraphs Board) Notification G.S.R. No. 1441, dated the 29th September, 1964, publishing the Indian Telegraph (Sixth Amendment) Rules, 1964, under sub-section 5 of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-3339/64].

THE REPORT AND ACCOUNTS (1963) OF THE DEPOSIT INSURANCE CORPORATION AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): Sir, on behalf of Shri T T. Krishnamachari, I beg to lay on the Table, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. a copy of the Report and Accounts of the Deposit Insurance Corporation for the year ended 31st December, 1963, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-2758/64].

(i) THE CINEMATOGRAPH (CENSORSHIP) SECOND AMENDMENT RULES, 1963

(ii) THE CINEMATOGRAPH (CENSORSHIP) THIRD AMENDMENT RULES, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. R. PATTA- >

BHI RAMAN): Sir, I beg to lay on the Table under sub-section (3) of section 8 of the Cinematograph Act, 1952, a copy each of the following Notifications of the Ministry of Information and Broadcasting: —

- Notification G.S.R. No. 1514, dated, the llth September, 1963, publishing the Cinematograph (Censorship) Second Amendment Rules, 1963.
- (ii) Notification G.S.R. No. 1728, dated the 30th October, 1963, publishing the Cinematograph (Oensotrship) Third Amendment Rules, 1963. 1

[Placed in Library. See No. LT-1908/63 for (i) and (ii).]

(i) JOINT COMMUNIQUE ON THE TALKS BETWEEN THE PRIME MINISTERS OF INDIA AND CEYLON IN NEW DELHI

(ii) AGREEMENT ON THE PROBLEM OF PERSONS OF INDIAN ORIGIN IN CEYLON

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): Sir, I beg to lay on the Table a copy each of the following papers:

- (i) Joint Communique issued at the end of the talks between the Prime Ministers of India and Ceylon in New Delhi, from October 24 to October 30, 1964, on the problem of persons of Indian Origin in Ceylon.
- (ii) Agreement reached between the two Prime Ministers on the subject.

[Placed in Library. See No. LT-3336/64 for (i) and (ii).]

PAPER ON THE CAIRO CONFERENCE OF NON-ALIGNED NATIONS

SARDAR SWARAN SINGH; Sir, I also beg to lay on the Table a paper entitled "The Cairo Conference of Non-Aligned Nations— Prime Minister's